

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.
 V/s.
 Northbridge Capital Ltd. & Ashu Dutt

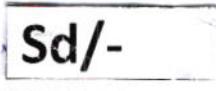
SECTION OF THE COMPANIES ACT: 397/398, 59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Deep Morabia i/b Zaid S. Ansari & Associates	Advocates for Respondent No. 2	
2.	Chaitrika Patki i/b Vidhii Partners	Adv. for Petitioners	

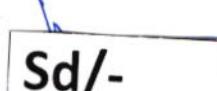
ORDER

TCP 42/397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter on 22.12.2017.

 Sd/-

V. NALLASENAPATHY
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)